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Declaration of Assets and Liabilities

Year....2023-2024.....

(12)

I,. GURIYA KUMARI son/daughter/wife of ...JITENDRA SAW

Aged 28 years (approx), belonging to Stenographer & Private Secretary Cadre.
service and presently working as STENOGRAPHER, Bihar Legislative Assembly, Patna
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. N	o. Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant- 2 Name	Dependant-3 Etc. Name
(i)	Cash		JITENDRA SAW)	(SATAKSHI SHORYA)		
(ii)	Deposits in	Rs. 10,000\-(approx)	Rs. 20,000\- (approx)	-	-	-
	Banks, Financial Institutions And Non- Banking Financial Companies	Rs. 1,77,000\- (approx) in SBI, Bihar Vidhan Mandal Branch & Bank of India, Ramkrishna Nagar Branch.	Rs. 50,000\- (approx)	<u>-</u>	-	, -
(iii)	Bonds, Debentures and Shares in companies	-	-	7	-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					-
	Motor Vehicles (details of make, etc.)			-		-
	Jewellery (give details of weight and value)	Gold-100gm. (approx) Rs. 6,30,000\-(approx) SILVER- 1000 gm.(approx) Rs 70,000\-(approx)		- 12		
6	Other assets, such as values of claims / nterests	- (upprox)			=	

Villiga kumari 05/02/2024_ Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		- Trume(S)	-	Talle	ett. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		-		-	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			_		V =
v)	Others (such as interest in property)	- 1			<u> </u>	-

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		1 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	+	100 Colon (100 Colon (
	(d) dues to departments dealing with telephones		275 (275) (2
	(e) dues to departments dealing		Wednesday (A)

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	with government transport - (including aircraft and helicopters)	×110	Christis film apport month of the books and
	(f) Other dues, if any		California (1907)
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year- 2023-24 PAN NoJBBPK0954C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		- Lides
	(iii) Sales Tax [Only in case of proprietary business]	-	
	(iv) Property Tax		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	110114294410								±15.
Gender	:-	F	F (M/F)							
Date of Birth	:-	2	0	0	1	1	9	9	6	DD/MM/YYYY)
Class/Group	-	C A/B/C								
Cadre	: -	Stenographer & Private Secretary services								
		B.S.S	Biha	ar Seci	retaria	: Servi	ce etc.)		100 mg
Home District	:-	PATNA								

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Muniya Kumari

Name of Employee: Guriya Kumari

Designation:.....STENOGRAPHER......

Department:.Bihar Legislative Assembly, Patna

Note:

Place: Patna.

Date: 05\02\2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

05/02/2024